viding liberal assistance for the adoption of the new patter i should be introduced in the Fifth Five Year Plan. The relevant Resolution ai op;ed at the meeting is reproduced below:

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"The tittee examined Comi administrative ;i id financial implications of the dei ision to adopt the uniform pattern o 10+2+3. It was of the view that i might not be possible for the State C overnments to find the resources required for this programme fully in the Sta e Sector. It, therefore, recommends tha a Central Scheme providing liberal assistance for the adoption of the nev pattern should be introduced in tlu Fifth Five Year Plan. This is all the more necessary as the programme has to be implemented by all the States imultaneously and in a coordinated ma mer."

The scheme f. r the adoption of the common pattern of education, estimated to cost Rs. 30 cr< res, was proposed to be included in the F fth Five Year Plan. The salient features of the scheme are given in pages 46—48 < f this Ministry's publication entitled "CABE STANDING COM-MirrEE PROC EED1NGS" copies of which are available in the Parliament Library. At t te Planning Commission have not agreed to any provision in the central sector of the Fifth Plan for this scheme, it is no« for the State Governments/Union Teiritories to take a firm decision to adop the pattern during the Fifth Five Year Plan period and to provide the necessar funds within their plan allocations.

Delhi Grain vlerchants Association

*S03. SHRI SI RAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Delhi Grain Merchant:- Association took a decision in September. 1973 not to lift fresh arrival of pulses in Delhi; and
- (b) if so, the steps taken by Governmenfto meet the threat of the Delhi Grain Merchants Association?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) No, Sir.

ib) Docs not :irise.

Expansion of Visakliapatnam Shipyard

*804. SHRI SITARAM KESRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that India had sought the advice of British Shipbuilding experts about the expansion of Hindustan Shipyard, Visakhapatnam;
- (b) if trig answer to part (a) above be in the affirmative, whether the report of the British experts has been received: and
 - (c) if so. the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) to (e) The services of British Consultants M/s. Livesev and Henderson in association with M/s. Seadrec Ltd., of U.K. have been made available to Hindustan Shipyard Ltd. with a view to reorganising the layout and facilities at the Shipyard. The Consultants recommended development of the Shipvard in two stages. Stage 1 broadly consists of the further work to be done aimed at the completion of the Integrated Development Programme complementing facilities required to make it more effective. Stage 2 comprises provision of a building-dock for building ships of 60,000 DWT to 80,000 DWT.

Seamens' services

»805. DR. R. K. CHAKRABARTI:

MISS SAROJ PURUSHOTTAM KHAPARDE:

SHRI K. B. CHETTRI:

SHRI N. R. CHOUDHURY:

SHRI C. P. MAJHI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that the Shipping Masters in various Marine Houses have failed to maintain a uniform attitude by not keeping a roster for allocating duties in their turn to seamen according to their break of voyage etc; and
- (b) if so*, the steps taken by Government in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATI TRIPATHI): (a) No, Sir. Both at Bombay and Calcutta, jobs are offered on principle of rotation on the basis of seniority which is reckoned from the last date of discharge from ship.

Ih) Does not arise.

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ः अलिगढः मुस्लिम विश्वविद्यालय

*806. डा० भाई महावीर: श्री पीताम्बर दास 🐔 🦠 श्री प्रेम मनोहरः श्री मान सिंह वर्माः श्री वीरेन्द्र कुमार सखलेचाः

क्या शिक्षा, समाज कल्याण संस्कृति मंत्री यह बताने करेंगे कि:

- (क) क्या सरकार का ध्यान अर्ली-गढ मस्लिम विश्वविदयालय में की गई नियक्तियों के बारे में ग्रनियमितताओं के संबंध में 29 ग्रगस्त. अंग्रेजी दैनिक "मदर लेण्ड" में सम्पादक प्रकाशित एक पत्र की स्रोर के नाम दिलाया गया है;
- (ख) यदि हां, तो उसका ब्यौरा क्या है और इस संबंध में क्या कार्य-वाही की गई है? 🚓 🔀 🕩

Aligarh Muslim University

*806. DR. BHAI MAHAVIR: SHRI PITAMBER DAS: SHRI PREM MANOHAR: SHRI MAN SINGH VARMA: SHRI V. K. SAKHLECHA:

Will the Minister of EDUCATION. SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to a letter to the Editor

appearing in an English Daily 'Motherland', dated the 29th August, 1973, regarding the irregularities in the appointments made in the Aligarh Muslim University; and

(b) if so, the details thereof, and the action taken in this regard?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (प्रो०एस० नुरल हसन) : (क) जी, हां।

(ख) एक ऐसा विवरण सभा पटल पर रख दिया गया है, दिखिए परि-शिष्ट 86, अनुपत्र संख्या 1 (अंग्रेजी संस्करण)], जिसमें पत्र में लगाये गये श्रारोपों श्रीर उनके संबंध में विश्वविद्यालय की टिप्पणियां दी गई हैं। विश्वविद्यालय ने इन ग्रारोपों से इनकार किया है। ''वैयक्तिक प्रोन्नति किये गये कुछ जा रही है।

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) A statement giving the main allegations in the letter and the University's comments thereon is laid on the Table of the Sabha [See Appendix LXXXVI, An-nexure No. I], The University has denied the allegations. Some representations against the selections made under the "Personal Promotion Scheme" have been received and are under examination.]

Prices of Land in Chandigarh

*807. SHRI SARDAR AMJAD ALI: SHRI N. R. CHOUDHURY: SHRI K. B. CHETTRI: SHRI HARSH DEO MALVIYA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether an auction of residential plots was done by Chandicarh Administration in the third week of September;